

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : SR/1048/2020 IN IBA/41/2019
NAME OF PETITIONER : Employees State Insurance Corporation
NAME OF RESPONDENT : S Vasudevan (RP) of M/s Trade Line Enterprises Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **07.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS